

'P' FORM FOR FORMER RAILWAY MINISTER

3465-J. SHRI GEORGE FERNANDES :
SHRI V. KRISHNAMOORTHY:

Will the Minister of FINANCE be pleased to state :

(a) whether the former Railway Minister, Shri S. K. Patil went abroad in July, 1967, for about a month on a 'P' form for medical treatment;

(b) whether he had sought any foreign exchange; and

(c) whether he fulfilled the conditions laid down for the purpose?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (c). Yes, Sir. On being satisfied about the need for a medical check up, the Reserve Bank gave 'P' form clearance.

(b) No, Sir.

**CORRECTION OF ANSWER TO U.S.Q.
NO. 753, DATED 16-11-1967**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : I had given a reply in the negative to Unstarred Question No. 753 on the 16th November, 1967, regarding compulsory rural service for doctors. I would like to amplify that while there was no resolution by the Conference of Deans and Principals of Medical Colleges to introduce compulsory rural service for doctors and students, a resolution was adopted by the Conference recommending compulsory training for the interns in rural areas in Maternal and Child Health and Family Planning for a limited period of one year. A copy of the full resolution is laid on the Table of the House. [Placed in Library. See No. LT-1910/67]

2. The recommendations are under consideration.

12.15 Hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

REPORTED RUSSIAN INTERFERENCE WITH
THE LAST GENERAL ELECTIONS IN INDIA

SHRI D. N. PATODIA (Jalore) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

Reported Russian interference with the last General Elections in India.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker Sir, Government have seen press reports regarding the alleged interference by Russians in the last General Elections. Efforts are being made to obtain the full text of the statements made by Mr. Y. N. Loginov. Pending their receipt and examination, it is not possible for Government to say anything in the matter. Honourable Members are, however, aware that objectionable aspects of the broadcasts made by "Radio Peace and Progress" have been brought to the notice of the appropriate Soviet authorities by the Government of India.

SHRI D. N. PATODIA : The answer is so evasive that it is necessary for me to bring some facts to the notice of the hon. Minister before he can give a suitable reply.

The Russian agencies, through various methods, have been systematically indulging into the election campaign of India as if they are fighting their own elections. According to the *Hindustan Times* of 4th December as referred by the hon. Minister, certain very serious insinuations have been made. Now I want to know whether, in respect of this gentleman, Mr. Yuri Modin, the Government of India had sufficient information available with them and the Russian Embassy was already asked to see that Mr. Yuri Modin was deported back from India.

Regarding the various interference of the Soviet Embassy into the election campaign of India, there have been several facts which have already come to the notice of the Government of India, and for the sake of illustration, I will quote only one and it is this.

Another report through the broadcast of June 7 "Radio Peace and Progress" com-